

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 4844/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the ^{16th} December, 2020.

Sub:- **Casual leave, winter vacation along with permission to leave station.**

Ref:- Your letter Nos. JHD.-1/2020/10/3666 dtd. 14.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.12.2020, 21.12.2020, 22.12.2020 and 23.12.2020 and permission to avail winter vacation from 24.12.2020 to 31.12.2020** along with station leave permission, by your official car, at your own cost, **from the evening of 16.12.2020 till the morning of 02.01.2021**, has been granted. Further, Addl. District & Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/4845/A, dated 16.12.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

6/16/12/2020
JT.REGISTRAR (VIGILANCE)
Rd